

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1748  
ANSWERED ON:30.11.2009  
WELFARE MEASURES FOR DISABLED PERSONS  
Deora Shri Milind Murl

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

(a) whether the Ministry is moving ahead with its plan to amend the persons with Disabilities (Equal Opportunities Protection of Rights and Full Participation) Act, 1995 to bring it in conformity with the UN Convention and to improve the lot of the disabled for availing various welfare measures;

(b) if so, the details thereof;

(c) whether the suggestions of the State Governments have also been invited in this regard;and

(d) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT(D. NAPOLEON)

(a) & (b) Yes, Sir.

The proposed amendments, inter-alia, broadly cover provisions relating to addition of Autism and Multiple disability as disabilities, universal design, reasonable accommodation, inclusive education, including provision of various facilities in this regard. The amendments also include measures for affirmative action and non-discrimination etc. Details of the proposed amendments have been placed on the website of the Ministry.

(c) & (d) Yes, Sir.

The Ministry has circulated the draft of proposed amendments to Persons with Disability Act, 1995 alongwith an Explanatory Note to All State Governments/Union Territories to offer their views/comments on the proposed amendments.